

(a) the details of the recommendation made by the Ozha Committee;

(b) whether these recommendations have been implemented by the Konkan Railway Corporation in toto; and

(c) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PAR-

LIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The Justice Oza Committee has recommended certain additional inputs such as increase in bridge openings, road crossings, land scaping, fencing etc. while confirming the alignment as adopted by Konkan Railway. The details of recommendations and action taken are as under :

Recommendations	Action taken
1. Increasing of water way by extending viaduct of Zuari and Mandovi bridges to reduce earthwork.	Complied fully.
2. Shifting of old Goa tunnel within the Rly. land as far as possible.	Complied with. A curve was provided and the alignment was shifted to the maximum extent possible and the entire tunnels has been provided with concrete wall and roofing.
3. Stopping of further removal of earth in Deever Island.	Complied with. After the Justice Oza Committee Report, no earth has been excavated in Deever Island.
4. Fencing along the Railway track between Utorda and Madgaon at isolated locations.	Complied with. A Compound wall as been constructed wherever required.
5. Construction of over bridge and foot over bridges at Utorda, Majorda, Kalada, Nuvem, Betul, Ferilam, Duveraliam & Madgaon.	Complied with. Foot-over bridge and Road over Bridge have been provided as recommended by Justice Oza Committee.
6. Provision of adequate water ways for cross drainages.	Complied with. Adequate cross drainages have been provided.
7. Additional clearance for boat movement for the bridges provided in the creek.	Complied with.
8. Adequate passage and path ways for agriculturists for moving their manure implements and cattle.	RCC pipes have been replaced with slab bridges wherever justified.

(b) All the recommendations of the Justice Oza Committee, costing about Rs. 28 crores have been implemented by Konkan Railway in toto.

(c) Does not arise.

[Translation]

**Sale Target of B.S.P.**

3365. PROF. RITA VERMA : Will the Minister of STEEL AND MINES be pleased to state :

(a) the target set and achieved in sale of various products by Bokaro Steel Plan during the year 1997-98 and 1998-99; and

(b) the total amount due to Bihar Government in the form of taxes and cess ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) The target fixed for homesales and achievements in respect of Pig Iron and Saleable Steel of Bokaro Steel Plant during the years 1997-98 and 1998-99 (upto May, 1998) are as follows :

Item	(unit : 000 M/T)			
	1997-98	1998-99		
	Target	Homesales	Target	Homesales
Pig Iron	101	189.9	18	31
Saleable Steel	2730.0	2422.8	283.2	305.9

(b) There is no amount due to Bihar Government in the form of Taxes and Cess. However, there are some cases in respect of Central Sales Tax/ Bihar Sales Tax pending before different Appellate Authorities.